

ANNEXURE-1

Name of the corporate debtor: M/s A M Vinyl Private Limited

Date of commencement of liquidation: 06.07.2020

List of stakeholders as on: 31.12.2020

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim		Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
1	HDFC Bank Ltd	L65920MH1994PLC080618	29.07.2020	21,70,276.89/-	21,70,276.89/-	FC (Secured)	-	No	Release the Security as per the Section 52 of IBC	-	0.34%	-	-	-	-	Amount admitted. The FC has exercise right as per the Provision of Sec 52(1) (b) of IBC to release the secured assets.
2	Kotak Mahindra Bank Ltd.	L65110MH1985PLC038137	05.08.2020	54,90,82,871.46/-	54,90,82,871.46/-	FC (Secured)	-	Yes	Sold	-	94.86%	-	-	-	-	Amount admitted. The secured assets is a part of Liquidation Estate.
3	ICICI Bank Ltd.	L65190GJ1994PLC021012	24.08.2020	8,27,791.93/-	8,27,791.93/-	FC (Secured)	-	Yes	Sold	-	0.15%	-	-	-	-	Amount admitted. The secured assets is a part of Liquidation Estate.
4	Dewan Housing Finance Corporation Ltd.	L65910MH1984PLC032639	12.08.2020	2,68,12,953/-	2,68,12,953/-	FC (Secured)	-	Yes	Sold	-	4.65%	-	-	-	-	Amount admitted. The secured assets is a part of Liquidation Estate.
Total				57,88,93,893.28/-	57,88,93,893.28/-						100%					




Anup Kumar

Liquidator of M/s A M Vinyl Pvt. Ltd.

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